

DIVISION BENCH
COURT - I

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/227(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	SKYQUAD ELECTRONICS AND APPLIANCESPRIVATE LIMITED VS EVEREADY INDUSTRIES INDIA LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms. Ankita Agrahari, Adv. : For Operational Creditors
Ms. Patrali Ganguly, Adv.

Mr. Ratnanko Banerji, Sr. Adv. : For Corporate Debtor
Mr. Kanishk Kejriwal, Adv.
Mr. Samriddha Sen, Adv.
Mr. Raunak Das Sharma, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Two weeks' time is allowed to file reply affidavit.
3. Post this thereafter on **11/3/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)